

†[Permanent residence for the Prime Minister

\*34. SHRI PRAKASH VEER SHASTRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to have a permanent residence for the Prime Minister in the Capital; and

(b) if so, what are the details thereof?]

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) प्रधान मंत्री के लिए स्थाई आवास के निर्माण का प्रस्ताव सरकार ने कुछ वर्ष पूर्व मंजूर किया था किन्तु कोई ठोस योजना बनाने से पहले ही इसे स्थगित करने का निर्णय किया गया।

(ख) प्रस्ताव के ब्यौरे अभी तैयार किए जाने हैं।

†[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) A proposal for the construction of a permanent residence for the Prime Minister was approved by Government a few years back but before any concrete scheme could be worked out it was decided to keep it in abeyance.

(b) Details of the proposal are yet to be worked out.]

**Housing Ministers' Conference in Calcutta**

\*35. SHRI S. W. DHABE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any decision was taken at the Housing Ministers' Conference

held at Calcutta in December, 1976, in respect of ownership of quarters occupied by industrial workers;

(b) If so, whether the industrial workers occupying State Housing Board quarters will be allowed to purchase the quarters by paying the price in instalments; and

(c) if the answer to part (b) above be in the affirmative what are the details in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) While no decision as such was taken at the Conference of Housing Ministers held at Calcutta in December 1976 the Conference, *inter-alia*, recommended that sale of houses built for industrial workers under the Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections might be permitted in exceptional cases, with the prior approval of Government of India, and subject to certain conditions.

(b) No decision on the recommendation has so far been taken by the Government of India.

(c) Does not arise.

**Selection grade for teachers in Delhi**

\*36. SHRI NABIN CHANDRA BURAGOHAIN:  
SHRI S. W. DHABE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether all the eligible teachers in Govt. Schools and Govt. aided schools in Delhi have been granted selection grade against the enhanced quota of posts in that grade; and

(b) if not, by when all such teachers are likely to be given this grade?

†[ ] English translation.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The information is being collected and will be laid on the Table of the Sabha as soon as possible.

#### Procurement of foodgrains

\*37. SHRI NRIPATI RANJAN CHOUDHURY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the quantum of foodgrains procured during the year 1976-77;

(b) whether the foodgrains procured are sufficient to meet the requirements in the country; and

(c) if not, what steps Government propose to take to meet the shortfall?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) A total quantity of 10.8 million tonnes of foodgrains has been procured in the Rabi and Kharif marketing seasons of 1976-77.

(b) Procurement of foodgrains by the Government is meant primarily for meeting the requirements of the Public Distribution System and building up of buffer stock. Government have at present stocks of more than 18 million tonnes of foodgrains which are considered as sufficient to meet the requirements of Public Distribution System.

(c) Does not arise.

#### Facilities in colonies in Delhi

\*38. SHRI HARSH DEO MALAVIYA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Delhi Development Authority has provided facilities

like water supply, sewerage and electric connections in all the colonies where plots of land were allotted during first half of 1976;

(b) if not, what are the reasons therefor; and

(c) by when these facilities are likely to be provided?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) *Resettlement Colonies*—Basic facilities like water supply, community latrines, drainage, roads, paths and street lighting have been provided.

*Low Income Group/Middle Income Group Plots*—The allottees are required to complete the construction of the houses within two years. The facilities like water, sewerage and electric connections are in progress and are expected to be completed by the time the buildings are completed by the allottees.

#### Fixation of remunerative prices of foodgrains and cash crops

\*39. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have laid down any criteria for ensuring remunerative prices to the growers of foodgrains and major cash crops; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) and (b) For ensuring remunerative prices to the growers of foodgrains and major cash crops, the Government fixes the procurement prices keeping in view the recommendation of the Agricultural Prices Commission, the cost of production, the likely